

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:4514  
ANSWERED ON:11.08.2014  
USE OF BWA SPECTRUM  
Venugopal Dr. Ponnusamy

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has constituted a committee to examine the segregation of revenues earned by telecom operators by using Broadband Wireless Access (BWA) spectrum in the country;
- (b) if so, the details thereof;
- (c) whether the Government has asked telecom operators to set up a system within six months for monitoring and verifying the revenues earned from the use of BWA spectrum;
- (d) if so, the details thereof; and
- (e) the reaction of the telecom operators thereto?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

- (a) & (b) A Committee was constituted to examine the issues related to segregation of revenues earned by telecom operators by using Broadband Wireless Access (BWA) spectrum in the country. The Committee has submitted its report and the same is under consideration of the Government.
- (c) No such instruction has been issued to the Telecom Operators so far.
- (d) to (e) Do not arise in view of the (c) above.